



INTELLECTUAL  
PROPERTY INDIA  
PATENTS/DESIGNS/  
TRADE MARKS  
GEOGRAPHICAL  
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 03/10/2023

**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2613337/ 05	Opp. No. AMD- 891476	M/S. B. D. SHUKLA & COMPANY/ TRIPADA HEALTHCARE PRIVATE LIMITED  V/s  M/S. SUN PHARMA LABORATORIES LIMITED	Abirama Sundara Vali M., Assistant Registrar  Main Matter
02	2611175/ 33	Opp. No. AMD- 930769	M/S. ARJUN T. BHAGAT & CO. / JUPITER DISTILLERY PVT. LTD.  V/s  M/S. GROVER & ASSOCIATES / MAJA HEALTH CARE DIVISION	Abirama Sundara Vali M., Assistant Registrar  Main Matter
03	2611714/ 29	Opp. No. AMD- 958999	M/S. BHANSALI & ASSOCIATES / BABULAL RAMNIWAS DATA  V/S  M/S. DELHI REGISTRATION SERVICE / VIJAY SOLVEX LIMITED	Abirama Sundara Vali M., Assistant Registrar  Main Matter
04	2611714/ 29	Opp. No. AMD- 958998	M/S. BHANSALI & ASSOCIATES / BABULAL RAMNIWAS DATA  V/S  M/S. DELHI REGISTRATION SERVICE / VIJAY DATA	Abirama Sundara Vali M., Assistant Registrar  Main Matter

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	2018883/ 12	Opp. No. AMD- 882612	M/S. DELHI REGISTRATION SERVICE / SHRI VIJAY SINGH  V/s  M/S. RAHUL RAJPUT / M/S. OMEGA INTERNATIONAL	Venkatesan Rajamani, Asst. Registrar  Main Matter
06	2018883/ 12	Opp. No. AMD- 884577	M/S. DELHI REGISTRATION SERVICE / SHRI VIJAY SINGH  V/s  M/S. S.SINGH & ASSOCIATES / M/S. MADAN KAPOOR	Venkatesan Rajamani, Asst. Registrar  Rule-45(2)
07	2018883/ 12	Opp. No. AMD- 885446	M/S. DELHI REGISTRATION SERVICE / SHRI VIJAY SINGH  V/s  M/S. MOHAN ASSOCIATES / TUBE INVESTMENTS OF INDIA LIMITED	Venkatesan Rajamani, Asst. Registrar  Main Matter
08	1818702/ 04	Opp. No. AMD- 933164	M/S. R.K.DEWAN & CO. / NATIONAL ENGINEERING INDUSTRIES LIMITED  V/S  M/S. DELHI REGISTRATION SERVICE / MAXOL LUBRICANT INDIA PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar  Main Matter
09	2531686/ 05	Opp. No. AMD- 878272	M/S. D. C. DANI & ASSOCIATES / SARABHAI CHEMICALS (INDIA) PRIVATE LIMITED  V/S  M/S. V.A. ASSOCIATES/ LUPIN LIMITED	Venkatesan Rajamani, Asst. Registrar  Rule-46(2)
10	2612691/ 30	Opp. No. AMD- 904129	M/S. KIRANKUMAR J. JASANI, ADVOCATE / SHRI PRAGJIBHAI GOKALDAS NATHWANI  V/S  M/S. K.C. PATEL & CO. / HARIDASBHAI PAREKH, AN INDIAN NATIONAL SOLE PROPRIETOR OF	Abirama Sundara Vali M., Assistant Registrar  Rule-46(2)



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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2562452/05	Opp. No. AMD- 885242	M/S. DEVANG J. JOSHI, ADVOCATE / LINCOLN PHARMACEUTICALS LTD.  V/s  M/S. D K LALWANI & CO. / PSYCO REMEDIES LIMITED	Venkatesan Rajamani, Asst. Registrar  Main Matter
02	2562445/05	Opp. No. AMD- 883119	M/S. DEVANG J. JOSHI, ADVOCATE / LINCOLN PHARMACEUTICALS LTD.  V/s  M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Venkatesan Rajamani, Asst. Registrar  Rule-46(2)
03	2558071/05	Opp. No. AMD- 907933	M/S. K.C.PATEL & CO. / AKBAR ANWARALI BODHANI  V/S  M/S. JAYA A MANGHWANI / YOGI AYURVEDIC PRODUCTS PRIVATE LIMITED	Abirama Sundara Vali M., Assistant Registrar  Main Matter
04	2559715/05	Opp. No. AMD- 903220	M/S. TRADESAFE / SMART LABORATORIES PVT. LTD.  V/S	Abirama Sundara Vali M., Assistant Registrar

			M/S. V.A. ASSOCIATES / LUPIN LIMITED	Main Matter
<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	2557078/ 05	Opp. No. AMD- 880652	M/S. D.C. DANI & ASSOCIATES /M/S. ANAX LIFE SCIENCE  V/s  M/S. MACE CORPORATE ASSOCIATES / AAR ESS REMEDIES PRIVATE LIMITED	Abirama Sundara Vali M., Assistant Registrar  delay letter u/r 45
06	1950159/ 35	Opp. No. AMD- 885639	M/S. Y. J. TRIVEDI & CO. / INTERACTIVE MANPOWER SOLUTIONS PVT. LTD.  V/s  M/S. BANSAL & COMPANY / INSTITUTE OF MANAGEMENT STUDIES	Abirama Sundara Vali M., Assistant Registrar  Main Matter + TM-M
07	1950159/ 35	Opp. No. AMD- 884507	M/S. Y. J. TRIVEDI & CO. / INTERACTIVE MANPOWER SOLUTIONS PVT. LTD.  V/s  M/S. VISHESH AND ASSOCIATES / IMS LEARNING RESOURCES PVT.LTD.	Abirama Sundara Vali M., Assistant Registrar  Main Matter + TM-M
08	2520869/ 30	Opp. No. AMD- 963352	M/S. ASHOK SONI, ADVOCATE. / SH. VIKASH BIRLA  V/S  M/S. BANSAL & COMPANY / S.K. INDUSTRIES PVT LTD.	Venkatesan Rajamani, Asst. Registrar  Main Matter
09	2522637/ 10	Opp. No. AMD- 880547	M/S. D. C. DANI & ASSOCIATES / SILVERLINE MEDITECH PVT. LTD.  V/S  M/S. SHAIENDRA THATTE & ASSOCIATES / THERMOLAB SCIENTIFIC EQUIPMENTS PVT. LTD.	Venkatesan Rajamani, Asst. Registrar  Main Matter
10	2537381/ 07	Opp. No. AMD- 915385	M/S. REGAL AND REGAL / SWASTIK ENGINEERS  V/S  M/S. TRADESAFE / MONY PUMPS PRIVATE	Venkatesan Rajamani, Asst. Registrar

			LIMITED	Main Matter
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### CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2513570/ 05	Opp. No. AMD- 927525	M/S. D.C. DANI & ASSOCIATES / VALENTIS LIFE SCIENCE PVT. LTD.  V/s  M/S. TRADESAFE / CADILA PHARMACEUTICALS LIMITED	Abirama Sundara Vali M., Assistant Registrar  IP dated 28/04/2022 & 31/03/2023
02	1978124/ 05	Opp. No. AMD- 855410	M/S. RAHUL CHAUDHRY & PARTNERS / "BAXTER PHARMACEUTICALS INDIA PRIVATE LIMITED  V/s  M/S. V.A. ASSOCIATES / LUPIN LIMITED	Abirama Sundara Vali M., Assistant Registrar  Rule-46(2)
03	1978124/ 05	Opp. No. AMD- 850789	M/S. RAHUL CHAUDHRY & PARTNERS / "BAXTER PHARMACEUTICALS INDIA PRIVATE LIMITED  V/s  M/S. V. RAVI, ADVOCATE / MICRO LABS LTD	Abirama Sundara Vali M., Assistant Registrar  Main Matter
04	1978124/ 05	Opp. No. AMD- 856517	M/S. RAHUL CHAUDHRY & PARTNERS / "BAXTER PHARMACEUTICALS INDIA PRIVATE LIMITED	Abirama Sundara Vali M., Assistant

			V/s M/S. DASWANI & DASWANI / MAGNET LABS PVT. LTD.	Registrar Rule-45(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2520868/ 30	Opp. No. AMD- 970231	M/S. ASHOK SONI, ADVOCATE. / SHIV SHAKTI PRODUCTS  V/s  M/S. BANSAL & COMPANY / S. K. INDUSTRIES PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar  Main Matter
06	2566559/ 24	Opp. No. AMD- 907248	M/S. S.SINGH & ASSOCIATES / M/S, KUMARI FASHION  V/s  M/S. ZAFARULLAKHAN M. PATHAN/ MR. PRAKASH BHAGCHAND VASWANI	Venkatesan Rajamani, Asst. Registrar  Main Matter
07	2549918/ 30	Opp. No. AMD- 882010	M/S. TECHNOLEG-IPR (ADVOCATES) / MR. ABDULRAHIM ALLAUDIN KADIWAL  V/s  M/S. LALJI ADVOCATES / VIJAY SAGAR.	Venkatesan Rajamani, Asst. Registrar  delay rely letter u/r 45
08	2004682/ 03	Opp. No. AMD- 943831	M/S. S.SINGH & ASSOCIATES / M/S.HARIOM CHEMICALS  V/S  M/S. J.A.JANI & ASSOCIATES / HARI OM COMPANY	Venkatesan Rajamani, Asst. Registrar  Main Matter